

NOTIFICATION

In pursuance of this office Notification of even number dated 13.04.2018 inviting applications through online for filling up of 30 (Backlog) posts of District Judges by direct recruitment in accordance with the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amendment Rules 2011, 2015 & 2016, the following 04 (FOUR) candidates are selected in the order of merit on the basis of aggregate of the marks obtained in the Written Examination and Viva-Voce, for being appointed as District Judges:

Sl. No.	Register Number	Applicant Name	Claimed Category/quota	Selected Category/quota
1	DJM180089	ONKARAPPA R	Cat-II(A) / RU/ KM	Cat-II(A)-KM
2	DJM180202	YADAVA K	Cat-II(A) / RU/ KM	Cat-II(A)-RU
3	DJM180005	SANDHYA S	SC	SC-UR
4	DJM180201	GURURAJ SOMAKKALAVAR	SC	SC-WM *

(*) : This candidate is selected under SC-Woman quota as per Government Order No.DPAR 34 SeNeNi 95, Bengaluru Dated 15th July 1996

BY ORDER OF THE HIGH COURT


(V.SRISHANANDA)
REGISTRAR GENERAL